

(4)

Dated: 16/3/88:

Mr. Gangal for the applicant.
Mr. R. M. Agarwal for the Respondents
Nos. 1 to 3. Mr. R. D. Soni for Respondents
Nos. 4 to 8. Mr. Soni has filed a
reply today and has given a
copy thereof to Mr. Gangal and
Mr. Agarwal. Tribunal's time
is over, the matter is adjourned
to 12/4/88.

R. D. Soni
V/C.

PS 16/3
MCA).